

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-PATNA 'e-COURT', KOLKATA
[Virtual Court Hearing]**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Dr. Manish Borad, Accountant Member**

**I.T.A. No. 24/PAT/2023
Assessment Year: 2014-2015**

***Uday Shankar Arun,.....Appellant
Mir Abu Saleh Road, Kotwali,
Bihar-823001
[PAN:ABIPA1527H***

-Vs.-

***Assistant Commissioner of Income Tax,....Respondent
Central Circle-2, Patna,
C.R. (Annexe) Building,
Bir Chand Patel Marg, Patna-800001,
Bihar***

Appearances by:

*Smt. Rinku Singh, CIT, D.R., appeared on behalf of the
Revenue*

*Shri Manish Rastogi, Advocate, appeared on behalf of the
assessee*

Date of concluding the hearing : June 21, 2023

Date of pronouncing the order : June 21, 2023

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before us against the order of Id. Commissioner of Income Tax (Appeals)-3, Patna dated 26.11.2022 passed for Assessment Year 2014-15.

2. Shri Manish Rastogi, Id. Advocate of the assessee has made a prayer seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought by Shri Rastogi, Id. Advocate of the assessee is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 21.06.2023.

**Sd/-
(Manish Borad)
Accountant Member**

**Sd/-
(Rajpal Yadav)
Vice-President**

Kolkata, the 21st day of June, 2023

*Copies to :(1) Uday Shankar Arun,
Mir Abu Saleh Road, Kotwali,
Bihar-823001*

*(2) Assistant Commissioner of Income Tax,
Central Circle-2, Patna,
C.R. (Annexe) Building,
Bir Chand Patel Marg, Patna-800001,
Bihar*

*(3) Commissioner of Income Tax (Appeals)-3,
Patna,*

(4) Commissioner of Income Tax- ,

(5) The Departmental Representative

(6) *Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.